

# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP  
C.A.T. MP, No. 30 / 1993 (in O.A. 38 / 93)

Vijay Kumar Taneja & Anr Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. No. 30 / 93  
(alongwith O.A. 38 / 93) has been filed  
by the applicant through his counsel  
for permission to file joint application.  
On scrutiny has been found in order.

S.D. (T) 14/1/93

14/1

14 1/93

Mr. J.K. Kausik Counsel for Applicant

Register & Put up in Court  
for admission on 15-1-93 e/w O.A.

REGISTRAR  
C.A.T., JAIPUR

15-1-93

Mr J.K. Kausik - Counsel for the applicant.

M.P. is allowed.

B. B. Mahajan  
Member (Adm.)

(D.L. Mehta)  
Vice-Chairman

Recd  
O.A.  
28/1/93

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vide 250  
Date 1-2-93

28/1/93